

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/610/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJIV GOYAL
NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

P. R. Balasubramanian

Counsel for Petitioner

ORDER

Counsel for petitioner present. There is no proper record of the notice sent to the respondent. Counsel for petitioner is directed to send fresh notice to the address of the respondent and file proof of the same by way of an affidavit on the next date of hearing. Put up on 08.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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